97

REMUNERATIVE FRICE TO COTTON AND JUTE GROWERS

950. SHRI SURAJ PRASAD : SHRI BHOLA PRASAD :

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether there is any proposal under Government's consideration to set up public sector agencies to assure a remunerative price to cotton and jute growers and to safeguard their interests from the vagary of market functuations; and

(b) if so, the det ils thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) and (b) An agen y in the public sector known as Cotton Corporation of India with headquarters at Bombay has been set up. The Corporation will, *inter-alia*, undertake purchas s of cotton by way of price support. As regards jute, the State Trading Corporation continues to be in charge of price support operations during 1970-71.

> DELAY IN PROGRESS OF POWER PROJECTS

951. SHRI BALACHANDRA MEN-NON:

SHRI BHC LA PRASAD:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the delivery of generating and other equipments ordered on Heavy Electricals Ltd. and the Bharat Heavy Electricals Ltd. for the various power projects is likely to be delayed;

(b) if so, to what extent this delay will affect the progress of the power projects; and

(c) whether any steps are being taken to ensure complet on of the projects as scheduled?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) : (a) to (c) Deliveries of generating equipment ordered on HEL and BHEL in respect of some of the power projects sheduled for commissioning duing the fourth Plan are likely to be delayed according to present indications. Efforts are being made by the manufacturers to expedite the deliveries of the equipment. 4-47 R. S./70 A committee has been set up in the Ministry of Irrigation & Power for reviewing periodically in detail the progress made in the placement of orders and manufacture of generating equipment and also to co-ordinate the progress of manufacture with the progress of civil works. Further a Committee has been appointed to evaluate the manufacturing capability of indigenous manufacturing concerns to deliver the generating units according to the requirements and suggest measures to meet the anticipated delays. The Committee is expected to submit its report within 6 months.

IMPORT OF CINEMATOGRAPHIC FILMS

952. SHRI THILLAI VILLALAN : Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether Government have agreed to licence the import of rolls of positive unexposed cinematographic films to promote film industry in the country; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) and (b) Licences for the import of 40,000 rolls of 35 mm black and white positive raw film and 10,000 rolls of 16 mm black and white positive raw film have been issued to the State Trading Corporation.

FALL IN NORTH INDIA TEA CROPS

953. DR. DEBIPRASAD CHATTO-PADHYAYA: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that the North India tea crops during the current season have considerably fallen compared with the previous crop; and

(b) if so, the reasons therfor?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) :

(a) No, Sir.

(b) Does not arise.

PER CAPITA INCOME IN THE COUNTRY AND RURAL AREA

954. SHRI K. S. MALLE GOWDA: Will the PRIME MINISTER be pleased to state:

(a) the *per capita* income in the country and rural area in 1951; and